

• Forum = HHS . Shri . ST. 5007

Court Room = <sup>Sheet2</sup> NO = 02  
16/06/2020

### Arguments

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 9088/1994	Willingdon Sports Club Vs S. G. Khanvilkar	Thakordas & Madgavkar  Yogeshwar Bhat
2	Suit No. 9918/1988	Lorna J D'souza Vs Andheri Om Niketan Co-op Hsg Soc	M. M. Vashi  Law Charter
3	Suit No. 2040/2014	Somnath Sitaram Tendulkar Vs Dasharatham Ramanna & Anr	Rupali Sathe
4	Suit No. 1587/2017	Abdul Rafique Ansari @ Mohammed Rafique Ansari Vs Ayub Ali Shaikh	Kaushik & Co

### Ex-Parte Judgment

5	Suit No. 4/2019	Joseph Anthony Mendes Vs Fiona Bernard Rodrigues	V. E. Pereira
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### Consent Terms

6	Suit No. 8366/1999	Khorshed B. M. Ibtedai Vs Fardon Rustom Afagh & Ors	Pramodkumar & Co  1 <sup>st</sup> Court Receiver
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### Framing Issues

7	Suit No. 2089/2017	Uday Aggarwal Vs The Chembur Gymkhana	Mateen Shaikh  Mannadiar & Co
8	Suit No. 2090/2017	Krsna Uday Aggarwal Vs The Chembur Gymkhana	Mateen Shaikh  Mannadiar & Co

### NM Order

9	NM 4473/2019 (Suit No. 127/2019)	Dattatraya Sadekar Vs Maharashtra Agro Industries Development Corporation Ltd	Jamshed Ansari
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